Annexure-2

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 22/09/2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

		<u></u>	¥	¥	=	ZE.	Z	Z	¥	Z.	N.	K
				೦೦೦	party?			admitted				
				share in	related	Byguarantee	claim	of claim	receipt claimed of claim	receipt		
may be set- off admitted	nay be set-	_	claim	% of voting	Whether	Date of Amount Amount Nature of Amount covered Whether % of voting	Nature of	Amount	Amount	Date of		
mutual dues, that claim not	nutual dues,	_	contingent						received	rece	No. creditor	No.
Amount of any Amount of Amount of	Amount of a		Amount of		nitted	Details of claim admitted	De		of claim	Details	Name of Details of claim	<u>S</u>

PREGISTRATION 2

Jitender Kothari
Interim Resolution Professional of Lakhari Resources Private Limited-In CIRP Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025